

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5869
ANSWERED ON:02.05.2003
LEGAL LITERACY
ARUN KUMAR

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the steps taken by the Government to increase the legal literacy among the citizens ; and
- (b) the Role of Government/media in this regard?

Answer

MINISTER OF LAW AND JUSTICE & COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY)

(a)&(b) Publicity of Legal Aid Scheme/Programmes to make people aware of Legal Aid facilities is one of the major programmes for which funds are allocated by the National Legal Services Authority to the State Legal Services Authorities, NGOs, etc. The State Legal Services Authorities and NGOs conduct Legal literacy and Legal Awareness Programmes at State/District/Taluk levels amongst people about the rights, benefits and privileges guaranteed by Social Welfare Legislations, etc.

As a part of mass publicity awareness campaign about legal aid programmes/schemes, 9th November every year is observed as 'Legal Services Day' by all State Legal Services Authorities. Advertisements in this regard are made in all vernacular languages in the major newspapers of the country.